

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.06.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1126 of 2020	Technico Strips & Tubes Pvt. Ltd. Vs. Emkay Automobile Industries Ltd.	Rajansh Thukral	Kunal Kher
2.	Comp. App. (AT) (Ins) No. 368 of 2021	Sahara India Vs. Shri Nandkishor Vishnupant Deshpande Resolution Professional & Anr.	Anurag Singh	Nandkishor Vishnupant Despande Kaustav Som Arjun Krishnan-R1
3.	Comp. App. (AT) (Ins) No. 411 of 2021	Sabbas Winifred Joseph Suspended Director of Wizcraft International Entertainment Pvt. Ltd. Vs. IDBI Bank Limited & Anr.	Deepak Shukla	Siddhartha Barua-R1 Praveen Bansal-R2

For Hearing

4.	Comp. App. (AT) (Ins) No. 151 of 2021	Lotus City Plot Buyers Welfare Association Vs. Three C Homes Pvt. Ltd. & Ors. With	Piyush Singh	Saikrishna Rajagopal SumeshDhawan-R1 Vijay Saxena-R24
5.	Comp. App. (AT) (Ins) No. 193-194 of 2021	Gaurav Katiyar Vs. Sandeep Goyal & Ors. With	Rishabh Jain	Abhishek Anand-R1-R8 & R10-R21 Nikhil Verma-R22 Ishaan Chakrabarti-R23
6.	Comp. App. (AT) (Ins) No. 205 of 2021	Ace Infracity Developers Pvt. Ltd. Vs. Three C Homes Pvt. Ltd. & Ors.	Ishaan Chakrabarti	Sumesh Dhawan Rishabh Jain-R1 Nikhil Verma-R2 Abhishek Anand-R3-R10 & R12-R23

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions

7.	Comp. App. (AT) No. 31 of 2021	Care Ratings Ltd. & Anr. Vs. SREI Equipment Finance Ltd. & Anr. With	Ravi Bharuka	Abhijeet Sinha Dipen Chatterjee Rusha Mitra Shreys Edupuganti-R1
8.	Comp. App. (AT) No. 34 of 2021	Brickworks Ratings India Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Arjun Krishan	Shreyas Edupugani Anjan Chakraborty Saptarshi Handal-R1
9.	Comp. App. (AT) No. 39 of 2021	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	Rusha Mitra
10.	Comp. App. (AT) No. 43 of 2021	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	Pulak Bagchi Anjan Chakraborty Priya Agarwal

For Hearing

11.	Comp. App. (AT) (Ins) No. 745 of 2019 Part Heard	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam
12.	Comp. App. (AT) (Ins) No. 818 of 2019 Part Heard	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam

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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**